ITEM NO.52 COURT NO.6 SECTION XVI

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 22850/2022

(Arising out of impugned final judgment and order dated 11-11-2022 in MAT No. 1734/2022 passed by the High Court At Calcutta)

ALI HOSSAIN MANDAL & ORS.

Petitioner(s)

VERSUS

WEST BENGAL BOARD OF PRIMARY EDUCATION & ORS. Respondent(s)

(IA No. 56261/2023 - CLARIFICATION/DIRECTION; IA No. 194494/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 18986/2023 - INTERVENTION/IMPLEADMENT; IA No. 203159/2022 - INTERVENTION/IMPLEADMENT and IA No. 41554/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22774/2022 (XVI)

(IA No. 44126/2023 - APPLICATION FOR PERMISSION; IA No. 193829/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 44017/2023 - INTERVENTION/IMPLEADMENT; IA No. 7353/2023 - INTERVENTION/IMPLEADMENT; IA No. 111500/2023 - INTERVENTION/IMPLEADMENT and IA No. 109730/2023 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 11550-11551/2023 (XVI)

(IA No. 106141/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 124126/2023 - INTERVENTION/IMPLEADMENT and IA No. 121687/2023 - INTERVENTION/IMPLEADMENT)

Date: 31-07-2023 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ANIRUDDHA BOSE HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Chand Qureshi, AOR

Mr. Amit Pawan, AOR

Mr. Anand Nandan, Adv.

Mr. Abhishek Amritanshu, Adv.

Mr. Hassan Zubair Waris, Adv.

Ms. Shivangi, Adv.

Mr. Aakarsh, Adv.

- Mr. Jaideep Gupta, Sr. Adv.
- Mr. Kunal Chatterji, AOR
- Ms. Maitrayee Banerjee, Adv.
- Mr. Rohit Bansal, Adv.
- Ms. Kshitij Singh, Adv.
- Mr. Sachin Dubey, Adv.
- Mr. Ranjan Mukherjee, AOR

For Respondent(s) Mr. Soumik Ghosal, AOR

- Mr. Rauf Rahim, AOR
- Mr. Dibyendu Chatterjee, Adv.
- Mr. Ali Asghar Rahim, Adv.
- Ms. Piyali Paul, Adv.
- Mr. Amit Pawan, AOR
- Mr. Anand Nandan, Adv.
- Mr. Abhishek Amritanshu, Adv.
- Mr. Hassan Zubair Waris, Adv.
- Ms. Shivangi, Adv.
- Mr. Aakarsh, Adv.
- Ms. Madhumita Bhattacharjee, AOR
- Ms. Urmila Kar Purkayastha, Adv.
- Ms. Srija Choudhury, Adv.
- Mr. Sandeep, Adv.
- Mr. Anant, Adv.
- Mr. Kunal Chatterji, AOR
- Ms. Maitrayee Banerjee, Adv.
- Mr. Rohit Bansal, Adv.
- Ms. Kshitij Singh, Adv.
- Ms. Anju Thomas, Adv.
- Mr. Shreyas Awasthi, Adv.
- Ms. Astha Sharma, AOR
- Ms. Manisha T. Karia, AOR
- Ms. Nidhi Nagpal, Adv.
- Mr. Adarsh Kumar, Adv.
- Mr. Aditya Kesar, Adv.
- Mr. Rohan Trivedi, Adv.
- Mr. Dibyadyuti Banerjee, Adv.
- Ms. Sumedha Halder, Adv.
- Mr. Sermon Rawat, Adv.
- Mr. Umang Gupta, Adv.
- Mr. Ravi Shankar Prasad, Adv.
- Mr. Abhijit Sengupta, AOR
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Mr. Dibyendu Chatterjee, Adv.

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Mr. Binay Kumar Das, AOR

Mr. Anil Kumar Mishra, Adv.

Mr. Anindo Mukherjee, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. Arvind Gupta, AOR

Mr. Anindya Bose, Adv.

Mr. Santanu Maji, Adv.

Mr. Chanchal Kumar Ganguli, AOR

Ms. Neha Rathi, AOR

Mr. Anil Kumar Mishra, Adv.

Mr. Anindo Mukherjee, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Mr. Sanjay Kumar, Adv.

Mr. Parminder Singh Bhullar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 22.08.2023 along with all connected applications, if any.

Interim order to continue until further orders.

Pleadings may be exchanged in the meantime.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR